391

SHRI DEREK O'BRIEN (West Bengal): Sir, I move for leave to introduce a Bill to facilitate the development of a holistic national policy to ensure preservation of rights and provision of specialised care to senior citizens for their welfare and development to be undertaken by the State and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.

SHRI DEREK O'BRIEN: Sir, I introduce the Bill.

उपसभाध्यक्ष (डा. सत्यनारायण जिंदया): अमर पटनायक जी को और आर.के. सिन्हा जी को किसी अत्यंत आवश्यक कार्य से जाना है, इसलिए मैं सदन से इजाजत लेना चाहूंगा कि उन्हें बिल introduce करने का मौका दिया जाए, जिससे कि वे जा सकें।

The Right to Breathe Clean Air Bill, 2019

श्री आर.के. सिन्हा (बिहार): महोदय, मैं प्रस्ताव करता हूँ कि प्रत्येक व्यक्ति के प्रदूषकों और आँद्योगिक विह:स्राव से मुक्त साफ हवा में सांस लेने के अधिकार का उपबंध करने; उपयुक्त प्राधिकारियों को वायु प्रदूषण से निपटने के लिए अधिकार प्रदान करने; शहरी और ग्रामीण क्षेत्रों में वायु गुणवत्ता की निगरानी बढ़ाने; राष्ट्रीय स्वच्छ वायु कार्यक्रम (एनसीएपी) में निर्धारित राष्ट्रीय-स्तरीय कार्यनीति को विधायी संस्वीकृति प्रदान करने और तत्संबंधी अथवा आनुषंगिक विषयों का उपबंध करने के लिए विधेयक को पुर:स्थापित करने की अनुमित दी जाए।

The question was put and the motion was adopted.

श्री आर.के. सिन्हा: महोदय, मैं विधेयक को पुर:स्थापित करता हूं।

The Right of Children to Free and Compulsory Education (Amendment) Bill, 2019

DR. AMAR PATNAIK (Odisha): Sir, I move for leave to introduce a Bill further to amend the Right of Children to Free and Compulsory Education Act, 2009.

The question was put and the motion was adopted.

DR. AMAR PATNAIK: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (DR. SATYANARAYAN JATIYA): Now, Kumari Selja.

The National Commission for Senior Citizens Bill, 2019

KUMARI SELJA (Haryana): Sir, I move for leave to introduce a Bill to provide for

[Kumari Selja]

the establishment of a National Commission for Senior Citizens to improve the conditions of Senior Citizens and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

KUMARI SELJA: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (DR. SATYANARAYAN JATIYA): Now, the Representation of the People (Amendment) Bill, 2019, Shri G.V.L. Narasimha Rao.

कुमारी शेलजा: उपसभाध्यक्ष जी, मेरा सैकेंड बिल है। Sir, I have another Bill.

उपसभाध्यक्ष (डा. सत्यनाराण जिटया): हाँ, आपका एक बिल और है। अभी introduce नहीं कीजिए, जब मैं आपको बुलाऊंगा तब कीजिएगा। Shri G.V.L. Narasimha Rao.

The Representation of the People (Amendment) Bill, 2019

SHRI G.V.L. NARASIMHA RAO (Uttar Pradesh): Sir, I move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

The question was put and the motion was adopted.

SHRI G.V.L. NARASIMHA RAO: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (DR. SATYANARAYAN JATIYA): Now, the Deposit Insurance and Credit Guarantee Corporation (Amendment) Bill, 2019. Dr. Amar Patnaik. ... (Interruptions)...

KUMAR I SELJA: Sir, You missed my Bill twice. ... (Interruptions)...

THE VICE-CHAIRMAN (DR. SATYANARAYAN JATIYA): Yes, I will give you the chance.

KUMARI SELJA: Okay, Sir.

The Deposit Insurance and Credit Guarantee Corporation (Amendment) Bill, 2019

DR. AMAR PATNAIK (Odisha): Sir, I move for leave to introduce a Bill further to amend the Deposit Insurance and Credit Guarantee Corporation Act, 1961.

The question was put and the motion was adopted.